

केन्द्रीय सूचना आयोग
Central Information Commission
बाबा गंगनाथ मार्ग / Baba Gangnath Marg
मुनिरका / Munirka, नई दिल्ली/ 110067-

File No. 5/2/2013/CIC/Admn

Dated the 09th April, 2018

OFFICE MEMORANDUM

Subject: - Post retirement benefits in respect of retired Chief Information Commissioners/Information Commissioners - facility of Domestic Help – regarding.

The commission has adopted the Election Commission of India O.M. No.193/1/2017(I) dated 05.07.2017 for extending the facility of Domestic Help to retired Chief Information Commissioners/Information Commissioners of Central Information Commission vide Order No. 5/2/2013/CIC/Admn dated 12.02.2018.

2. In line with the Office Memorandum no. 193/1/2017(I) dated-05.07.2017 of Election Commission of India, following shall be the procedure for engagement of Domestic Help for retired Chief Information Commissioners/Information Commissioners:-

- I The retired Chief Information Commissioners/Information Commissioners shall be entitled to avail the services of Domestic Help, if no facility of a Domestic Help is attached to the Officer or post to which the retired Chief Information Commissioners/Information Commissioners is appointed after retirement.
- II Retired Chief Information Commissioners/Information Commissioners would at his/her discretion be entitled to select a person to be engaged as Domestic Help on contractual basis, and who will be available until the retired Chief Information Commissioners/Information Commissioners are entitled to the benefit of this facility, subject to the certification by the retired Chief Information Commissioners/Information Commissioners about the satisfactory performance of the Domestic Help.

Reimbursement

- III Upon engagement, the monthly remuneration payable to the Domestic Help shall be reimbursed by the Central Information Commission to the retired Chief Information Commissioners/Information Commissioners at the end of every month.



Wages

- IV The wages to be reimbursed by the Central Information Commission to the former Chief Information Commissioners or former Information Commissioners for the engagement of a Domestic Help shall be equivalent to the salary payable to a Multi Tasking Staff or equivalent at the minimum of the scale of pay inclusive of dearness allowance and yearly increments as applicable.
- V The retired Chief Information Commissioners/Information Commissioners may engage the services of one or more Domestic Help but the Central Information Commission shall pay wages equivalent only to what is payable for one Domestic Help at the rate as mentioned in point (IV) above.
- VI The Domestic Help engaged by a retired Chief Information Commissioners/Information Commissioners shall continue to remain on a contractual basis so long as he or she renders satisfactory service which is to be certified by the retired Chief Information Commissioners/Information Commissioners.

Spouses

- VII The facility of Domestic Help being extended under the aforesaid provisions to a retired Chief Information Commissioners/Information Commissioners, shall be provided on the same terms & conditions to the surviving Spouse of a former Chief Information Commissioners/Information Commissioners, during the life time of the Spouse.

3. This superseded the earlier O.M. of even number dated 12.02.2018. However, the effective date of implementation of the benefits would be w.e.f. 12.02.2018.


09-04-18
(S. P. Beck)

Joint Secretary (Admn)
Central Information Commission

Copy to:

1. PPS to CIC.
2. PPS to ICs.
3. All former CICs/ICs
4. PS to Secretary.
5. PS to Addl. Secretary.
6. PS to Registrar (Consultant).
7. JS (Admn)/JS (MR)/JS (Law)/JS (P&B)
8. All Deputy Secretaries/Dy. Registrars/Designated officers
9. PAO, Old JNU Campus, CIC, New Delhi.
10. Under Secretary (IR), DoPT, North Block, New Delhi
11. RTI Cell/CR-I/CR-II/Dak Section/Library/DDO/Legal Cell/Record Room/Cash Section

12. Guard File.

To

The Secretary,
Central Information Commission

I have engaged Mr./Ms. _____ as
Domestic Help on contractual basis with me w.e.f. _____ in pursuance
of Central Information Commission's O.M. No. 5/2/2013/CIC/Admn dated 12.02.2018.

His/Her details are as under:-

Name	
Father's Name	
Date of Birth (Proof Attached)	
Category	
Nationality	
Educational Qualification (Proof Attached)	
Residential Address (Proof attached such as copy of <u>AADHAR or Voter I-Card or Driving License or Passport or any other legally accepted document for address proof</u>)	

I would claim reimbursement for him/her on monthly basis. It is also stated that I am not availing Domestic Help from other department. Further, modalities, if any, may be intimated to the undersigned.

Retd. Chief Information Commissioner/Information Commissioner

CERTIFICATE

(Notification No. _____)

Certified that I have incurred an expenditure of Rs. _____/-
(Rupees _____) towards the service rendered for Domestic Help for
the period w.e.f. _____ to _____

Signature _____

Name _____

Former Chief Information Commissioner/Information Commissioner

RECEIPT

Received a sum of Rs. _____/- (Rupees _____) from pay and
Accounts Officer, Central Information Commission as reimbursement on account of payments of
domestic help charges for the period w.e.f. _____ to _____

Affix Re.1/- Revenue Stamp

Signature _____

Name _____

Former Chief Information Commissioner/Information Commissioner